HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

CALENDAR 2017 – Vacations, Public Holidays and Optional Holidays for the Subordinate Courts in the **State of Andhra Pradesh** including Tribunals and Labour Courts under the control of High Court of Judicature at Hyderabad for the year 2017 – **NOTIFIED**.

ROC.NO:3405/SO-1/2016

DTQ9 -12-2016

NOTIFICATION No.33/SO/2016

In exercise of the powers conferred under Section 22 and 31 of the A.P. Civil Courts Act, 1972 (Act 19 of 1972), the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh hereby declares the following Vacations and Holidays for all the Civil Courts working under the control of the High Court of Judicature at Hyderabad in the **State of Andhra Pradesh** including Tribunals and Labour Courts to be observed for the Calendar year 2017.

I. VACATIONS

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VACATION	FROM	ТО	<u></u>
	09-01-2017	16-01-2017	
SANKRANTHI	Monday, the 9 th January, 2017 to Monday, the 16 th January,2017 (Both days inclusive)		For all the Civil Courts and Civil Judges and Rent Controllers functioning at Visakhapatnam and Vijayawada under the control of the High Court of Judicature at Hyderabad.
SUMMER	Monday, the 1 st May, 2017 to Wednesday, the 31 st May, 2017 (Both days inclusive)		For all the District Courts and Civil Judges (Senior Division) under the control of the High Court of Judicature at Hyderabad.
	Mone the 8 th M Wedne the 31 st M (Both days	ay, 2017 o esday, lay, 2017	For all the Courts of the Civil Judges (Junior Division)-cum-Judl. Magistrates of I Class (on civil side) and Rent Controllers functioning at Visakhapatnam and Vijayawada under the control of the High Court of Judicature at Hyderabad.
DUSSEHRA	the 25 th September, 2017 to Judges and Rent C functioning at Visa Vijayawada under		For all the Civil Courts and Civil Judges and Rent Controllers functioning at Visakhapatnam and Vijayawada under the control of the High Court of Judicature at Hyderabad.

:: 2 :: II. GENERAL HOLIDAYS

SI.No.	MONTH	DATE & DAY		FESTIVAL	
1.	JANUARY	13-01-2017	Friday	Bhogi	
		26-01-2017	Thursday	Republic Day	
2.	FEBRUARY	24-02-2017	Friday	Mahasivaratri	
3.	MARCH	29-03-2017	Wednesday .	Ugadi	
4.	APRIL	05-04-2017	Wednesday	Sri Rama Navami/ Babu Jagjivan Ram's Birthday	
4.	ALIXE	14-04-2017	Friday	Dr.B.R.Ambedkar's Birthday/Good Friday	
5.	MAY				
6.	JUNE	26-06-2017:	Monday	Ramzan (Id-Ul-Fitr)*	
7.	JULY				
8.		14-08-2017	Monday	Sri Krishna Astami	
	AUGUST	15-08-2017	Tuesday	Independence Day	
		25-08-2017	Friday	Vinayakachavithi	
	SEPTEMBER	02-09-2017	Saturday	Bakrid (Id-Ul-Azha)*	
9.		28-09-2017	Thursday	Durgastami	
		29-09-2017	Friday	Maharnavami	
		30-09-2017	Saturday	Vijayadasami/Dussehra	
		02-10-2017	Monday	Gandhi Jayanthi	
10.	OCTOBER	18-10-2017	Wednesday	Naraka Chathurthi	
		19-10-2017	Thursday	Deepavali	
11.	NOVEMBER	04-11-2017	Saturday	Karthika Purnima/ Gurunanak's Birthday	
		01-12-2017	Friday	Eid Miladun Nabi *	
12.	DECEMBER	25-12-2017	Monday	Christmas	

^{*} The date may be changed according to the visibility of Moon.

The following Festivals are falling on Second Saturday and Sundays.

SI. No.	Date	Occasion/Festival
1.	14.01.2017 (Second Saturday)	Sankranthi/Pongal
2.	15.01.2017 (Sunday)	Kanumu
3.	12.03.2017 (Sunday)	Holi
4.	01.10.2017 (Sunday)	Muharrum*

III. OPTIONAL HOLIDAYS

SI.	Occasion/Festival	Day	Date
(1)	(2)	(3)	(4)
1.	Yaz Dahum Shareef	Tuesday	10.01.2017
2.	Sri Panchami	Wednesday	01.02.2017
3.	Birthday of Hazrath Ali (A.S)	Tuesday	11.04.2017
4.	Shab-E-Meraj	Tuesday	25.04.2017
5.	Basava Jayanthi	Friday	28.04.2017
6.	Buddha Purnima	Wednesday	10.05.2017
7.	Shab-E-Barat	Friday	12.05.2017
8.	Shahdat Hzt Ali (A.S)	Friday	16.06.2017
9.	Juma-Atul-Wada/Shab-E-Qader	Friday	23.06.2017
10.	Varalakshmi Vratham	Friday	04.08.2017
11.	Sravana Purnima/Rakhi Purnima	Monday	07.08.2017
12.	Parsi New Year's Day	Thursday	17.08.2017
13.	Arbayeen	Friday	10.11.2017
14.	Boxing Day	Tuesday	26.12.2017

The following festivals occur on Second Saturday and Sundays during the year 2017:

SI. No.	Festival	Date
1.	Birthday of Hzt Syed Mohammed Juvanpuri Mahdi Ma'ud (A.S)	11.02.2017
2.	Mahaveer Jayanthi	09.04.2017
3.	Ratha Yathra	25.06.2017
4.	Eid-E-Gadeer	10.09.2017
5.	Christmas Eve	24.12.2017

To

- 1) The Prl. Secretary to the Hon'ble the Acting Chief Justice. (With a request to place the notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).

3) All the Registrars, High Court of Judicature at Hyderabad.

- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Judicature at Hyderabad [with a request to instruct the concerned to place the same in High Court's website]
- 5) All the Unit Heads in the States of Telangana and Andhra Pradesh.
- 6) All the Officers, High Court of Judicature at Hyderabad.
- 7) All the Section Heads, High Court of Judicature at Hyderabad.8) The Director, A.P.Judicial Academy, Secunderabad.

- 9) The Member Secretary, A.P. State Legal Services Authority, Hyderabad and Telangana State Legal Services Authority, Hyderabad.
- 10) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 11) The Advocate General, State of Telangana, Hyderabad.
- 12) The Advocate General, State of Andhra Pradesh, Hyderabad.
- 13) The Secretary to Governor, for the State of Telangana and State of Andhra Pradesh, Hyderabad.
- 14) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 15) The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad.
- 16) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 17) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Hyderabad.
- 18) The Registrar, A.P. Administrative Tribunal, Hyderabad.
- 19) The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
- 20) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 21) The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at Visakhapatnam.
- 22) The Presiding Officers, Labour Courts I, II & III, Hyderabad.
- 23) The Secretary General, Supreme Court of India, New Delhi.
- 24) The Registrar, All High Courts in India.
- 25) The Registrar, Railway Claims Tribunal, Hyderabad.
- 26) The Registrar, Income Tax Tribunal, Hyderabad.
- 27) The Registrar, A.P. Lokayukta, Hyderabad.
- 28) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 29) The Secretary, Bar Council of A.P., Hyderabad.
- 30) The Accountant General, Andhra Pradesh, Hyderabad.
- 31) The Public Prosecutor for the State of Telangana at High Court of Judicature at Hyderabad.
- 32) The Public Prosecutor for the State of Andhra Pradesh at High Court of Judicature at Hyderabad.
- 33) The Administrator, Government Pleaders, Hyderabad.
- 34) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 35) The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
- 36) The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
- 37) The Director of Prosecutions, Hyderabad.
- 38) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of A.P Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 39) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgentiy).
- 40) The President, High Court Advocates' Association, High Court of Judicature at Hyderabad.
- 41) The Secretary, Advocates' Clerks' Association, High Court of Judicature at Hyderabad.
- 42) The Commissioner, Information & Public Relations, Hyderabad. (with a request to publish the notification in all local dailies)
- 43) The Director, All India Radio, Public Gardens, Hyderabad.
- 44) The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363).
 - The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- necessary announcement For publication in the Newspaper

With a request for making

- 46) The Deputy Director, Public Relations, Telangana Secretariat and Andhra Pradesh Secretariat, Hyderabad.
- 47) The Overseer, High Court of Judicature at Hyderabad.
- 48) SPARE.